

The clients of Allahabad Bank having annual gross income of Rs. 50,000/- and above can avail of this scheme. The card holder can purchase goods and services from Bank's member establishments on credit and can also draw cash upto a certain limit from Bank's specified branches during out-station visits.

(d) According to Allahabad Bank, the scheme has been working satisfactorily so far.

(e) Some other Banks, namely, Canara Bank, State Bank of India, Central Bank of India, Bank of Baroda, Vijaya Bank, Andhra Bank and Bank of India have already introduced credit card scheme in their banks. The credit card scheme is introduced by a bank on its own commercial judgement and in consultation with Reserve Bank of India.

Import of Shellac

1785. DR. PHULRENU GUHA: Will the Minister of COMMERCE be pleased to state the names of countries which have shown interest in the import of Shellac from India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI): The main countries importing Indian Shellac are USA, Federal Republic of Germany, U.K. USSR, Indonesia, Egypt, Hongkong, Singapore, Malaysia and Japan.

Absorption of Volunteers in West Bengal

1786. SHRI ATISH CHANDRA SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of "Volunteers" still left out to be engaged as casual workers in Eastern Railway and how many of them belong to West Bengal;

(b) the time frame within which the left out volunteers may hope to be engaged as casual workers;

(c) whether there is any proposal to transfer the "Volunteers" who have already been engaged as casual workers from far off places like Renukut to Sealdah or Howrah Division;

(d) if so, by what time would the proposal be given effect to; and

(e) the difficulties being faced by the Eastern Railway Authorities in respect of the engagement of the left out volunteers and transfer of the casual workers to West Bengal?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (e). The information is being collected from the Eastern Railway and will be laid on the Table of the Sabha.

Appointment of Notary Public in Tis-Hazari Courts, Delhi

1787. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of applications received by Government for appointment as Notary Public in Tis-Hazari Courts, Delhi during the last one year with details;

(b) the number of persons appointed as Notary Public out of above applicants; and

(c) the time by which the remaining persons are likely to be appointed?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) Two applications have been received by the Central Govern-